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NOTIFICATIONS UNDER THE DELHI MUNICIPAL CORPORATION ACT, 1957, ISSUED BY DELHI ADMINISTRATION

SHRI I. K. GUJRAL: On behalf of Shri V. C. Shukla, Sir, I lay on the Table a copy each of three notifications, under sub-section (2) of section 479 of the Delhi Municipal Corporation Act, 1957 issued by the Delhi Administration. [Placed in Library. See No. LT-132/67].

THE MINISTERS' (ALLOWANCES, MEDICAL TREATMENT AND OTHER PREVILEGES) FOURTH AMENDMENT RULES, 1966

SHRI I. K. GUJRAL: Sir, I also lay a copy of the Ministry of Home Affairs Notification G.S.R, No. 1912, dated the 8th December, 1966. publishing the Ministers' (Allowances, Medical Treatment and other Privileges) Fourth Amendment Rules. 1966, under subsection (2) of section 11 of the Salaries and Allowances of Ministers Act, 1952. [Placed in Library. See No. LT-34/67].

NOTIFICATION UNDER THE TRIPURA LAND REVENUE AND LAND REFORMS ACT, 1960

SHRI I. K. GUJRAL: Sir, I also lay a copy of Notification No. F.39 (45) -Rev/64, dated the 3rd February, 1967, under section 198 of the Tripura Land Revenue and Land Reforms Act, 1960. [Placed in Library. See No. LT-133/67].

THE REGISTRATION OF FOREIGNERS (EXEMPTION) AMENDMENT ORDER, 1967

SHRI I. K. GUJRAL: Sir, I also lay a copy of the Ministry of Home Affairs Notification G.S.R. No. 334, dated the 3rd March, 1967, publishing the Registration of Foreigners (Exemption) Amendment Order, 1967, under section 6 of the Registration of Foreigners' Act, 1939. [Placed in Lib-ray. See No. LT-33/66],

NOTIFICATIONS OF THE MINISTRY OF HOME AFFAIRS

SHRI I. K. GUJRAL: Sir, I also lay a copy each of six notifications of the Ministry of Home Affairs, under sub-section (2) of section 3 of the All India Services Act, 1951. [Placed *in* Library. See No. LT-134/67],

REPORT (1963-64) OF THE EXECUTIVE COMMITTEE OF THE TRUSTEES OF THK VICTORIA MEMORIAL

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION (PROF. SHER SINGH): Sir, I beg to lay on the Table a copy of the Report of the Executive Committee of the Trustees of the Victoria Memorial for the year ended the 31st March, 1964, together with a statement giving reasons for delay in laying the Report. [Placed in Library. See No. LT-185/67].

ANNUAL REPORT (1965-66) OF THE INDIAN MUSEUM, CALCUTTA

PROF. SHER SINGH: Sir, I also lay a copy of the Annual Report of the Indian Museum, Calcutta, for the year 1965-66. [Placed in Library. See No. LT-130/67].

MINISTRY OF EDUCATION NOTIFICATIONS

PROF. SHER SINGH: Sir, 1 also lay a copy each of the following notifications of the Ministry of Education:—

- (i) Notification S.O. No. 3520, dated the 20 th November, 1966, publishing the Ancient Monuments and Archaeological Sites and Remains (Amendment) Rules, 1966, under sub-section (4) of section 38 of the Ancient Monuments and Archaeological Sites and Remains Act. 1958. [Placed in Library. See No. LT-184/67],
- (ii) Notification S.O. No. 764, dated the 1st March, 1967, publishing the International Copy-